

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB-2238/ND/2019

IN THE MATTER OF:

M/s Trectebel Engineering Pvt Ltd.

Vs

M/s. WaroraKurnool Transmission Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 15.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Ritwika Nanda

ORDER

Ld. Counsel for the respondent has put in appearance and submits that she has filed the reply. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. Put up on 05.12.2019. In the meantime, Ld. Counsel for the petitioner is directed to file rejoinder to the reply, if any.

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV